

MINUTES OF THE MEETING NO. 02 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 18.05.2018 AT 12.00 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 02 (2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 18.05.2018 at 12.00 P.M. in Room No. 04, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri D.P. Srivastava, Director (Fertilizers), Deptt. of Fertilizers
- (ii) Shri S.P. Agarwal, Under Secretary, MoPNG

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. **Altogether 24 applications (including 19 deferred cases) were considered by the EFC, out of which 04 cases were approved and remaining 20 cases deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants.** The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. BASF India Limited, Mumbai F.No. 01/91/110/05/AM19/EC	1.00 Kg. Rice-Seed (Oryza Sativa) (Sample) for FOB value of USD 1.00	24.04.2018 and 07.05.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division)
2.	M/s. Ayush Traders, Araria, Bihar F.No. 01/91/110/06/AM19/EC	6000 MT Non-Basmati Rice in Husk (Paddy) for FOB value Rs. 8,60,00,000/-	07.05.2018	Approved as per the NOC of DAC&FW vide email dated 21.05.2018 for export of 6000 MTs of Non Basmati Rice (in Husk) (Paddy) (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
3	M/s. Vasundhara Enterprises, Muzaffarpur, Bihar F.No. 01/91/110/07/AM19/EC	21000 MT Non-Basmati Rice Paddy other than seed quality for FOB value Rs.378000000/-	04.05.2018	Approved as per the NOC of DAC&FW vide email dated 21.05.2018 for export of 21000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
4.	M/s. Sungro Seeds Pvt. Ltd., Delhi F.No. 01/91/110/08/AM19/EC	120 Tons Bt. Cotton Seeds for FOB value USD 3360000.00	07.05.2018	Approved as per the NOC of DAC&FW vide O.M. No. 1-111/2018-SD.IV(232 nd) EXIM-b(ii) dated 25.04.2018 for export of 120 Tons Bt. Cotton Seeds to Nigeria by M/s Sungro Seeds Pvt. Ltd., Delhi

5.	M/s. Sungro Seeds Pvt. Ltd., Delhi F.No. 01/91/110/09/AM19/EC	120 Tons Bt. Cotton Seeds for FOB value USD 3360000.00	07.05.2018	Approved as per the NOC of DAC&FW vide O.M. No. 1-111/2018-SD.IV(232 nd EXIM-b(ii) dated 25.04.2018 for export of 120 Tons Bt. Cotton Seeds to Malawi by M/s Sungro Seeds Pvt. Ltd., Delhi
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

6	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1- Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell vide email dated 25.04.2018 has informed that the registration of Enterprise under ODS Rules, 2000 is under process and the case is being resolved within the domestic and international statutory obligation of the intended item (1,1,1 trichloroethane), a globally phased out chemical. The EFC noted that the time taken by Ozone Cell of MOEF&CC in finalizing their comments / recommendation on various cases is considerably on higher side. D.O. reminder dated 11.05.2018 from DGFT to Secretary, MOEF&CC has been sent to expedite the comments/NOC.
7	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred due to want of NOC from MOEF&CC (SU Division). SU Division has informed that they have called for comments from Wild Life Division on 27.04.2018, which are awaited.
8	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of `D-oiled Spent Dust of Sandalwood` for FOB value of USD 80,000	14.12.2017 received on 18.12.2017	Deferred due to want of additional information from the firm. The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the firm has been requested to furnish a copy of agreement between buyer and seller, Certificate of Origin (COO) and stock verification certificate.
9	M/s. Sai Lalith Fragrances, Chennai F.No. 01/91/110/88/AM18/EC	1000 Kg. Machine Finished Sandal Wood Chips upto 50 Gms. for FOB Value US\$ 1,65,625	08.11.2017	Deferred due to want of additional information from the firm. The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the firm has been requested to furnish a copy of COO issued by Development Commissioner of concerned SEZ.
10	M/s Gujarat Fluorochemicals Ltd., Noida (U.P.). F.No.01/91/110/159/AM18/EC	3000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for FOB value of USD 13500000	08.02.2018	Deferred due to want of NOC/comments from MOEF&CC (Ozone Cell).

11	M/s Sree Balaji International, Chennai F.No. 01/91/110/184/AM18/EC	60.132 MT Small Pisces of Sandal Wood, Sandal Wood Powder Proudced from Sandal Wood for FOB Value USD1773894.	06.02.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division) The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the firm has been requested to furnish a copy of agreement between buyer and seller, COO and stock verification certificate.
12	M/s. Raati Ranjan Impex, Chennai F.No. 01/91/110/210/AM18/EC	65.380 MTs of “Red Sanders Wood –in VAP form of Furniture sizes” for FOB value of USD 2353680.00	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the Govt. of West Bengal / PCCF, West Bengal has been requested to provide certain information to corroborate the claim of the firm regarding the item of export.
13	M/s. Subinoy Karfa, Distt. Hooghly (W.B.) F.No. 01/91/110/211/AM18/EC	17.259693 MTs of “Red Sanders –in VAP form of furniture sizes” for FOB value of USD 621348.95	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the Govt. of West Bengal / PCCF, West Bengal has been requested to provide certain information to corroborate the claim of the firm regarding the item of export.
14	M/s. Kolkata Traders, Kolkata F.No. 01/91/110/213/AM18/EC	17.259693 MTs of “Red Sanders –in VAP form of furniture sizes” for FOB value of USD 547430.76	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the Govt. of West Bengal / PCCF, West Bengal has been requested to provide certain information to corroborate the claim of the firm regarding the item of export.
15	M/s. SRF Ltd., Gurgaon F.No. 01/91/110/0001/AM19	2000 MTs of “Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)” for FOB value between USD 24,00,000.00 and USD 5,00,00,000.00	02.04.2018	Deferred due to want of NOC/comments from MOEF&CC (Ozone Cell)
16	M/s. V.M. Maniyar Exports, Surat F.No. 01/91/110/02/AM19/EC	72530 Kgs. Sandalwood Products	16.04.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division).
17	M/s Sai Lalith Fragrance, Chennai F.No.01/91/110/03/AM19/EC	1000 Kgs. Machine finished Sandalwood Chips up to 50 Gms	12.04.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the firm has been requested to furnish a copy of COO issued by Development Commissioner of concerned SEZ and a certificate that the products of sandalwood proposed to be exported by the firm are derived from corresponding importing material.

DEPARTMENT OF FERTILIZERS

18	M/s Kronox Lab Sciences Pvt. Ltd., Vadodara 01/91/110/178/AM18/EC	Export of High Purity Urea of 200 MT for FOB value of USD 7,00,000.00	21.02.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers.
19	M/s Silverline Fertilizers Pvt. Ltd., Chennai 01/91/110/185/AM18/EC	Export of 315 MT Granulated SSP for FOB value USD 52447	05.03.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers.
20	M/s. Geolife Agritech India Pvt., Ltd., F.No.01/91/110/160/AM18/EC	Export of fertilizers for FOB value of USD 38,28,125/-	08.02.2018	Deferred due to want of additional information from the firm.
21	M/s. Geolife Agritech India Pvt., Ltd., F.No.01/91/110/161/AM18/EC	Export of fertilizers for FOB value of USD 1,02,61,538/-	08.02.2018	Deferred due to want of additional information from the firm.
22	M/s. Savio Bio Organic and Fertilizers Pvt. Ltd., Khanpur F.No. 01/91/110/195/AM18/EC	50,000 MT of NPK Fertilizer for total FOB USD 1,00,00,000/-	09.03.2018	Deferred due to want of additional information from the firm.

MINISTRY OF MINES

23	M/s Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
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MINISTRY OF PETROLEUM & NATURAL GAS (MOPNG):

24	M/s Vedanta Limited, Mumbai F.No.01/91/110/140/AM-18/EC	20 MT Crude Oil sample for testing purposes without any commercial value.	02.01.2018 (revised application on 07.02.2018)	Deferred due to want of NOC from MoPNG. The representative of MoPNG present in the meeting informed that the matter is at a advance stage and comments will be provided within a weeks time
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Note :

(i) **Deferred cases** : Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** : Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
